

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)


PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 9/9/HDB/2020
NAME OF THE COMPANY	NCC Ltd
NAME OF THE PETITIONER(S)	Sangha Erectors Pvt Ltd
NAME OF THE RESPONDENT(S)	NCC Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V. Raman	Adv	9963101017	

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Avinash Desai	Adv		
Mandula Sarampally	Adv	9665523776	

ORDER

Counsels for both sides are present.

List the matter for filing settlement memo on 05.04.2021.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)

Pavani